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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/575/ (IB)/2017
NAME OF THE PETITIONER(S) : CHENNAI FERROUS INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : SURYA BALAJI STEELS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1	M. S. VISWANATHAN	REPRESENTATION BY WHOM	M. S. Viswanathan

ORDER

IRP present and filed report in relation to the steps taken and prayed for time to file the final report. Time is extended at request with a direction to file the report before the Adjudicating Authority after taking necessary steps as per law.

sd

S Vijayaraghavan
Member (Technical)

sd

K Anantha Padmanabha Swamy
Member (Judicial)

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